

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2017 &  
IA NO. 817 OF 2017**

**Dated: 10<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Ltd. ...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tajender Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Deepak Kumar for R-2

**ORDER**

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 25.10.2017 after serving copy on the other side.

List the matter on **16.10.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*